

National Company Law Tribunal

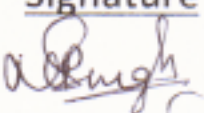
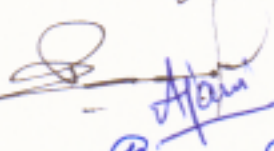




Allahabad Bench

CP NO. 127/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: JBB Enterprises vs YMS Mobitech Pvt Ltd

SECTION OF THE COMPANIES ACT: 9 of 1986 code of 2016

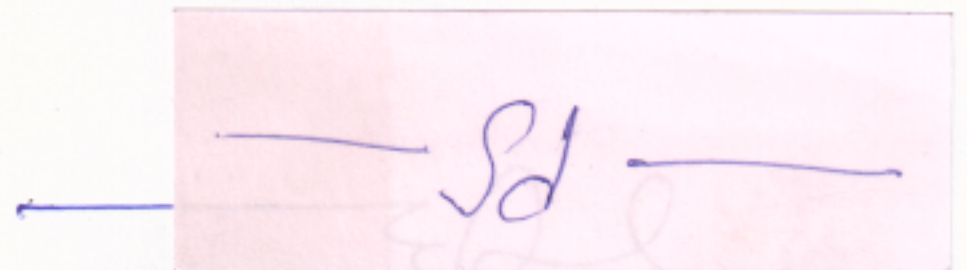
Sl. NO.	Name	Designation	Representation	Signature
1.	NIDHI SINGH	Advocate	Petitioner	
2.	Dr. PAWAN JAISWAL	PCMA	Petitioner	
	ANUS JAIN	mgr. Operations (JBB)	-do-	
	Amitabh Agarwal	Advocate	Respondent	
	Vimal Tewari	Director	Respondent	
	Ajay Laddha	Director	YMS	

CP NO.(IB)127/ALD/2017

Dr. Pawan Jaiswal, PCMA alongwith Smt. Nidhi Singh, Advocate for the Operational Creditor. Advocate, Sh. Amitabh Agarwal for the Corporate Debtor Company.

Registry of this Tribunal after making scrutiny submits a report that the present petition is found to be filed in the order. Hence, the same can be taken on record for the purpose of hearing.

The Counsel alongwith the Director of the Corporate Debtor Company Mr. Ajay Laddha are present. Time is granted for filing formal objection, if any, to the present petition or to file a memo seeking admission of the petition. Hence, the matter be listed on 23rd October, 2017.



H.P. Chaturvedi, Member (Judicial)

Dated:09.10.2017

Typed by:
Kavya Prakash